Irrigation charges

- @*449-A. SHRI VITHALRAO MA-DHAVRAO JADHAV: Will the Minister of IRRIGATION be pleased to state:
- (a) whether irrigation charges for/ different crops throughout the country are uniform; if not, what are the reasons therefor;
 - (b) whether irrigation charges are very high and the defaulters are charged three times the usual rates; and
 - (c) if so, what steps are being taken to mitigate the hardship of the farmers?

THE MINISTER OF IRRIGATION (SHRI KEDAR PANDAY): (a) No, Sir. The irrigation charges crop-wise vary from State to State. Irrigation rates are fixed by taking into account various factors including situation in various parts of the State.

(b) and (c) The Irrigation charges, also called water rates, are not high. In fact the present water rates do not even cover fully in several States the running and maintenance costs of the irrigation systems.

Mobile hospital vans

*450. DR. LOKESH CHANDRA;
DR. (SHRIMATI) NAJMA
HEPTULLA;

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the number of mobile hospital vans serving the villages around the Union Territory of Delhi upto March, 1982; and
- (b) whether a medical survey of the metropolitan slum areas has been conducted during the last two years?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND): (a) There is no scheme of mobile hospital services in Delhi. However, under the Recordentation of Medical Education Scheme 12 mobile clinics have been made available to the medical colleges in Delhi to upgrade the quality of health services in the areas covered by the urban and rural training contres attached to the medical colleges.

(b) No.

Cost escalation in Major and Medium Irrigation Projects

*451. SHRI LAKHAN SINGH SHRI RAM LAKHAN PRASAD GUPTA;

Will the Minister of IRRIGA ON be pleased to state:

- (a) whether it is a fact that there has been an escalation of more than Rs. 4,150 crores in the cost of ajor and medium irrigation project ance tioned during the last ten year.
- (b) if so, what is the State-v an project-wise break-up of the te calation; and
- (c) what are the reasons or to delay and what measures over ment have taken/propose to ke; counteracting the escalation escount?

THE MINISTER OF IRE! ATI (SHRI KEDAR PANDAY): ...) 'Sir.

(b) Broad State-wise information enclosed (Annexure attached latest project-wise escalations available as State Governments not prepared the latest education estimates for all projects

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(c) The main reason in the completion of in jects is that the State have taken up far too with the result that able to provide adequatof them. Large scale re-

[@]Previously starred question 470, transferred from the 13th August, 1982.